

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :03/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**258-PARTHEARD-COURTCODE-MVLCIS-11.05 AM**

1	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
Sub Matter :		Misc. Application/0000343/2021		
Sub Matter :		Misc. Application/0000067/2021		
Sub Matter :		Misc. Application/0000073/2021		
Sub Matter :		Misc. Application/0000230/2015		
Sub Matter :		Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000045/2020		
Sub Matter :		Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
6	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000021/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021)	
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr. (Main Matter Number :SEBI Appeal/0000157/2015)	Adv. Akash Menon and Sukanya Banerjee
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>460-DISPOSAL-COURTCODE-REJECTEDAPPLICATION-11.30AM</u></b>				
2	IRDA-MISCAPPLICATION	15/2020	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. K.V. Subrahmanyam Burlagadda, Advocate Bhave and Co.
(Main Matter Number :IRDA Appeal/0000011/2020)				
	IRDA-MISCAPPLICATION	16/2020	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. K.V. Subrahmanyam Burlagadda, Advocate Bhave and Co.
(Main Matter Number :IRDA Appeal/0000011/2020)				
	IRDA Appeal	11/2020 ( /0000 )	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. K.V. Subrahmanyam Burlagadda, Advocate Bhave and Co.
Sub Matter : IRDA-MISAPPLICATION/0000015/2020				
Sub Matter : IRDA-MISAPPLICATION/0000016/2020				
<b><u>461-ADMDISPOSAL-COURTCODE-APPROVALSECC-AT11.35 AM</u></b>				
3	SEBI Appeal	466/2020	NSEIL Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors ELP
<b><u>320-ADMDISPOSAL-COURTCODE-DFSLODR-AT 11.40AM</u></b>				
4	Misc. Application	553/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI AND ANR.	GAGRATS ADVOCATES AND SOLICITORS  K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000311/2021)				
	SEBI Appeal	311/2021	Kirloskar Brothers Ltd Vs. Securities and Exchange Board of India and Anr.	Mr. Janak Dwarkadas, Senior Advocate i/b K. Ashar and Co.
Sub Matter : Misc. Application/0000553/2021				
<b><u>338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT11.45 AM.</u></b>				
5	Misc. Application	587/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS.-URGENT HEARING Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000314/2021)				

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5	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya  ELP
Sub Matter :		Misc. Application/0000587/2021		

**14-DISPOSAL-OFFMARKETTRANSFER-AT-11.50AM**

6	SEBI Appeal	364/2021	Harivallabh Mundra Vs. SEBI	Joby Mathew Associates  Vidhii Partners
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**329-ADMI-CODE-PREFERENTIALALLOTMENT-AT-11.50AM**

7	SEBI Appeal	446/2021	INDIA FINSEC LTD. Vs. SEBI	Corporate Law Chambers India
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**521-ADM DISPOSAL-COURTCODE-DELISTED-AT-12NOON**

8	SEBI Appeal	550/2021 ( /0000 )	Enchante Jewellery Ltd Vs. BSE LIMITED	PROBUS LEGAL
Sub Matter(Disposed) :		Misc. Application/0000769/2021		
Sub Matter(Disposed) :		Misc. Application/0000991/2021		